IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-67(PB)/2017

IN THE MATTER OF:

YP Investment Pvt. Ltd.

Applicant/Petitioner

And Magnum Strips and Tubes Pvt. Ltd.

Order under Section 230 to 232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner

Mr. Jeevesh Nagrath & Mr. Chitvan Singhal,

Advocates

For Official Liquidator

Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 24.10.2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Scl.

(DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vincet